

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 01.07.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/89/2024 in Company Petition IB/175/2023
NAME OF THE COMPANY	
NAME OF THE PETITIONER(S)	Bank of Baroda
NAME OF THE RESPONDENT(S)	Mrs. Indira T Subbarami Reddy
UNDER SECTION	95 of IBC

**ORDER**

**Company Petition IB/175/2023**

**Present:** Ld. Counsel Mr. Bendi Raviteja for the Financial Creditor.

Ld. Counsel Mr. D. Narender Naik for the Personal Guarantor.

Ld. Counsel Mr. M. Maharshi Viswaraj for the RP.

For filing rejoinder, **matter is adjourned to 29.08.2024.**

**IA (IBC)/89/2024**

RP Report is taken on record. Accordingly, this application is allowed and disposed of.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**